

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
DAILY CAUSE LIST DATED 26.09.2019 (THURSDAY)

COURT OF CHAIRPERSON

10: 30 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial).

For Orders (I.A. No. 2673, 2674, 2675, 2676, 2677 of 2019)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 2673, 2674, 2675, 2676, 2677 of 2019 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors. With	S. Ramdakantha	Gauri Rasgotra
2.	Comp. App. (AT) No. 347 of 2018	Infrastructure Leasing and Financial Services Ltd. Vs. Union of India & Ors.	Karan Khanna	Gauri Rasgotra

10: 40 AM

In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson, Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical).

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 68 of 2019	B.Prashanth Hegde. Vs. State Bank of India & Anr.	M.Theepa	Ashwini Kumar Singh-R1 Mukund P Unny-RP

For Orders

2.	I.A. No. 2992 of 2019 in Contempt case No. 19 of 2019 in Comp. App. (AT) (Ins) No. 177 of 2019	Sagar Sharma & Anr. VS. Jayesh h. Shah.	Mahesh Agarwal	
3.	I.A No 3017 of 2019 in Comp. App. (AT) (Ins) No. 814-815 of 2019	Amber Joshi Director - Keep In Touch Clothing Pvt. Ltd. Vs. Noble Co-Operative Bank Ltd. & Anr.	Bhushan Kapur	Anup Kumar -IRP
4.	Comp. App. (AT) (Ins) No. 707 of 2019	Jet Airways (India) Ltd. (Offshore Regional Hub, Through its Administrator Mr. Rocco Mulder) Vs. State Bank of India & Anr.	Priyanka Anand	Karan Khanna, Aditya Chatterjee
5.	Comp. App. (AT) (Ins) No. 286 of 2019	Urban Infrastructure Trustees Ltd. Vs. Neelkanth Realty Pvt. Ltd.	K.J. John	Kush Chaturvedi

6.	Comp. App. (AT) (Ins) No. 354 of 2019	Tourism Finance Corporation of India Ltd. Vs. Rainbow Papers Ltd & Ors. With	Sumant Batra	M.S. Vishnu Sankar, Jasdeep Dhillon
7.	Comp. App. (AT) (Ins) No. 364 of 2019	Virag Enterprise Vs. Ramchandra D. Chaudhary, RP of Rainbow Papers Ltd. & Anr. With	Parag Shah	M.S. Vishnu Sankar, Jasdeep Dhillon
8.	Comp. App. (AT) (Ins) No. 404 of 2019	State Tax Officer (1) Vs. Rainbow Papers Limited.	Hemantika Wahi	M.S. Vishnu Sankar, Jasdeep Dhillon
9.	Comp. App. (AT) (Ins) No. 550 of 2019	S. V. Ramasamy Vs. S. Muthu Raju & Anr.	Juhi Bhambhani	Parameshwar-R1 Pramod Kumar-R2
10.	Comp. App. (AT) (Ins) No. 752 of 2019	Andal Bonumalla. Vs. Tomato Trading LLP & Ors.	Bomminent Vivekananda	Piyush Bhardwaj
11.	Comp. App. (AT) (Ins) No. 839 of 2019 & I.A. 3014 of 2019	Harneshwar Agro Products Power & Yeast (I) Ltd. Vs. Punjab National Bank.	Vijay kumar	P.B.A. Srinivasan
12.	Comp. App. (AT) (Ins) No. 906 of 2019	Rakesh Wadhawan. Vs. Bank of India & Anr.	Subir Kumar	Subrata Roy-BOI

For Admission (Fresh Cases)

13.	Comp. App. (AT) (Ins) No. 984 of 2019	Ugro Capital Ltd. Vs. Bangalore Dehydration and Drying Equipment Co. Pvt Ltd.	Saad Sher Vani	
14.	Comp. App. (AT) (Ins) No. 985-986 of 2019	Akash Gupta. Vs. Amit Chandrakant Shah. Resolution Professional of BCIL Zed Ria Properties Pvt Ltd & Ors.	Samir Malik	
15.	Comp. App. (AT) (Ins) No. 991 of 2019 (With Defects)	Commissioner of Customs, NS-II. Vs. Calyx Chemicals & Pharmaceuticals.	Harpreet Singh	
16.	Comp. App. (AT) (Ins) No. 992 of 2019	Amit Singhal & Anr. Vs. Experion Developers Pvt Ltd.	Aditya Parolia	
17.	Comp. App. (AT) (Ins) No. 999 of 2019	Parsons Brinckerhoff India Pvt Ltd. Vs. FP India Project Management Consultancy Services Pvt Ltd.	Anirudh	
18.	Comp. App. (AT) (Ins) No. 1000 of 2019	Ruchita Modi. Vs. Kanchan Ostwal.	Sushil Daga	

19.	Comp. App. (AT) (Ins) No. 1001 of 2019	Regional Provident Fund Commissioner-I, Ahmedabad. Vs. Ramchandra D. Choudhary	Manish Dhir	
20.	Comp. App. (AT) (Ins) No. 1002 of 2019	Rajiv Dhamija. Vs. Alliance Broadband Services Pvt Ltd & Anr.	Nidhi Mohan Parashar	Arijit Mazumdar
21.	Comp. App (AT) No. 202 of 2019	Rajneesh Ghei. Vs. Registrar of Companies & Ors.	Sanjeev Sahay	
22.	Comp. App (AT) No. 238 of 2019	Quinn Logistics India Pvt. Ltd. & Ors. Vs. The Registrar of Companies, Hyderabad	Swapnil Gupta	
23.	Comp. App (AT) No. 260 of 2019	VRG Healthcare Pvt Ltd & Ors. Vs. Ganesh Ramchandra Chakkarwar	Rishabh Sancheti	
24.	Comp. App (AT) No. 261 of 2019	Gautam R Padival & Ors. Vs. The Karnataka Theatres Ltd & Ors.	Aditya Verma	
25.	Comp. App (AT) No. 262 of 2019	Safeco Hygiene Films Pvt Ltd. Vs. Loganmoy Ltd. Matheson Trust 1 Co. (BVI) Ltd & Ors.	Aayushi Sharma	Mohit D. Ram
26.	Comp. App (AT) No. 263 of 2019	SBPL Polymers LLP. Vs. Loganmoy Ltd. Matheson Trust Co. (BVI) Ltd & Ors.	Nakul Mohta	Mohit D. Ram

For Admission (After Notice)

27.	Comp. App. (AT) (Ins) No. 756 of 2018	Vivek Jha Vs. Daimler Financial Services India Pvt. Ltd. & Anr.	Simran Jyot Singh	Mohd. Azeem-R1
28.	Comp. App. (AT) (Ins) No. 02 & 09 of 2019	Global Business Corporation Vs. Punjab National Bank & Anr.	Manisha Choudhary	Namrata Ranga-R1 Nishi Chaudhary
29.	Comp. App. (AT) (Ins) No. 19 of 2019	N.S. Rangachari Vs. Consolidated Construction Consortium Ltd.	Ashish Kumar Upadhyay	M.P. Parthiban
30.	Comp. App. (AT) (Ins) No. 473 of 2019	Jain Irrigation Systems Ltd. Vs. Sakthi Sugars Ltd.	M.S Vishnu Sankar	B. Rangunath
31.	Comp. App. (AT) (Ins) No. 596-597 of 2019	MTR Foods Pvt Ltd. Vs. Ashish Kanodia, RP of the Maiyas Beverages and Food Pvt Ltd. With	Aishwarya Choudhary	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4

32.	Comp. App. (AT) (Ins) No. 598-600 of 2019	Peepul Capital Fund III LLC. Vs Ashish Kanodia, RP of the Corporate Debtor & Ors. With	Aakarshan Sahay	Amit Agrawal-R1 Swapnil Gupta-R2 Kaustav Saha-R4
33.	Comp. App. (AT) (Ins) No. 791 of 2019	Shetron Ltd. Vs. Maiyas Beverages and Foods Pvt Ltd & Ors.	Priya Pathania	Abhijeet Sinha Atanu Mukherjee
34.	Comp. App. (AT) (Ins) No. 786 of 2019	Abhay N. Manudhane. Vs. Gupta Coal India Pvt Ltd.	Meghna Rao	
35.	Comp. App. (AT) (Ins) No. 789 of 2019	Shaji Purushothaman. Vs. Edelweiss Asset Reconstruction Company Ltd.& Ors. With	Kuruppaiiah Meyyappan	R.P. Agrawal-R1 Jayasree Sana-R3
36.	Comp. App. (AT) (Ins) No. 858 of 2019	P. Purushothaman. Vs. Union Bank of India & Anr.	Kanika Kalaiyarasan	Avrojoyoti Chatterjee-R1 Prateek Kushwaha
37.	Comp. App. (AT) (Ins) No. 857 of 2019	Employees of Indus Fila. Vs. SPG Macrocsm Ltd.	Sabrish	
38.	Competition App. (AT) No. 30 of 2019	SAAR IT Recourses Pvt Ltd & Ors. Vs. Comepition Commission of India & Anr.	Neha Mishra	

Note: The Court will rise at 01: 00 PM.

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By Order

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Registrar (In charge)